

**DELHI LEGISLATIVE ASSEMBLY**

**Bulletin Part-I**

**(Brief summary of proceedings)**

Thursday, 21<sup>st</sup> March 2013/ 30 Phalgun, 1934 (Saka)

**No. 95**

**2.04 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair**

1. 2.05 PM **Question Hour:** Starred questions No. 102 to 104 were asked and replied. Replies to starred questions No. 101, 105 to 120 and un-starred questions No. 271 to 328 were placed on the table.
2. 3.02 PM The Chair informed that Shri Harsharan Singh Balli, Hon'ble Member will not be able to attend the sittings of this Budget session due to his ill health.
3. 3.03 PM **Statement by the Chief Minister:**  
Smt. Sheila Dikshit, Chief Minister stated that the Delhi Jal Board, in its effort to streamline its billing and revenue collection system, has implemented a new and improved Revenue Management System (RMS) which enables the consumers to pay and track their bills online. New connections, disconnections, reopening and mutation of accounts can be done through this portal.  
She also announced some measures regarding recovery of long pending arrears and waiver of Late Payment Surcharge levied in water Bills and some specific measures for consumers living in JJ and resettlement colonies.  
She appealed to the consumers to install water meters and not to use boosters.
4. 3.12 PM **Special Mention (Rule 280):**  
Following Members raised matters under Rule 280:
  1. Shri Veer Singh Dhingra
  2. Shri Sumesh Shokeen
  3. Shri Anil Jha
  4. Shri Kulwant Rana
  5. Shri Naseeb Singh (Minister of Education intervened.)
  6. Shri S.P.Ratawal
  7. Shri Surender Kumar
  8. Shri Vipin Sharma
  9. Shri Sahab Singh Chauhan
  10. Shri Sri Krishan Tyagi
5. 3.38 PM **Papers laid on the table:**
  1. **Smt. Sheila Dikshit, Chief Minister** laid the copies of following papers:
    - (i) Explanatory Memorandum of action taken by Government of NCT of Delhi on the Special Report dated 08/08/2012 of the Lokayukta, in compliant No, C1146/Lok/12 in the matter of Suo moto cognizance of a Press Report Titled "Sting Operation ke Baad Parshdon Mein Macha Hadkamp" which appeared in issue of Nav Bharat Times dated 07/12/2011 and in the matter of inquiry u/s 7 read with sec 2 (b) of the Delhi Lokayukta and Uplokayukta Act, 1995 in respect of conduct of Mrs. Jaishree Panwar, Ex-Municipal councillor, respondent, under sub-section 3 of section 12 of the Delhi Lokayukta and Uplokayukta Act, 1995.
    - (ii) 13<sup>th</sup> Annual Report of the Lokayukta for the year 2011-12.
  2. **Shri Rajkumar Chauhan, Minister of PWD** laid the copy of notification no. F/1/31/711/LC/Estt./2011/3171 dated 01-10-2012 regarding the method of recruitment and qualifications necessary for appointment to the post of Electrical Observer/Sub-Inspector in the office of the Labour Commissioner, Govt. of NCT of Delhi.

6. 3.39 PM **Introduction of Bill:**  
Smt. Sheila Dikshit, Chief Minister introduced "The Delhi Value Added Tax (Amendment) Bill, 2013" (Bill No. 04 of 2013) with the leave of the House.
7. 3.40 PM **House adjourned for tea break upto 4.10 PM.**
8. 4.15 PM **House reassembled.  
Hon'ble Speaker in Chair.**
9. 4.16 PM **Discussion on Annual Budget (2013-14) :**  
Discussion on Annual Budget (2013-14) presented by Smt. Sheila Dikshit, Hon'ble Chief Minister on 20<sup>th</sup> March, 2013.  
Following Members participated in the debate:  
1. Dr. Jagdish Mukhi  
2. Shri Mukesh Sharma
10. 5.12 PM **Shri Amrish Singh Gautam, Hon'ble Deputy Speaker in Chair.**  
  
Discussion on Annual Budget Contd...  
Shri Mukesh Sharma contd...
11. 5.37 PM Shri Sahab Singh Chauhan, Chief Whip of Opposition indulged into heated arguments with the Chair.  
Members of Ruling Party raised their objections against the remarks of Shri Sahab Singh Chauhan and not complying with the order of the Chair asking Shri Chauhan to conduct properly.  
Shri Ramakant Goswami, Minister of Legislative Affairs moved that Shri Sahab Singh Chauhan be suspended from the service of the House.  
The Motion was put to vote and adopted.  
Exchange of arguments between the Ruling Party and Opposition.  
**Pandemonium in the House.**  
Shri Ramakant Goswami, Minister of Legislative Affairs and Members of the Ruling Party stated that after the motion has been adopted Shri Sahab Singh Chauhan, Chief Whip of Opposition has insulted the Chair by using unparliamentary expression which is disrespect to the dignity and decorum of the Chair & the House.  
Shri Goswami moved that Shri Sahab Singh Chauhan be suspended from the remaining sittings of this Budget Session.  
The Motion was put to vote and adopted.
12. 5.42 PM The Members of the Bhartiya Janta Party walked out of the House in protest.
13. 5.43 PM **Discussion on Annual Budget Contd...**  
Shri Mukesh Sharma concluded his speech.
14. 5.48 PM 3. Shri Anil Bhardwaj (not concluded.)
15. 5.54 PM **The Chair adjourned the House upto 2.00 PM on Friday, 22<sup>nd</sup> March, 2013.**

**Delhi  
21<sup>st</sup> March, 2013**

**P.N.Mishra  
Secretary**